GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION RAJYA SABHA UNSTARRED QUESTION NO: 2750 (TO BE ANSWERED ON THE 20th March 2018)

DEVELOPMENT OF JEWAR AIRPORT

2750. SHRI VISHAMBHAR PRASAD NISHAD CH.SUKHRAM SINGH YADAV SHRIMATI CHHAYA VERMA

Will the Minister of CIVIL AVIATION be pleased to state:-

(a): the information regarding the steps taken, so far, for the development of Jewar airport, Greater Noida in Uttar Pradesh and by when operation of flights would commence from here;

(b): whether some laxity has been witnessed in the development of the proposed International airport in the district Kushinagar in U.P. considering the Buddhist tourism here:

(c): the details thereof;

(d): the present status of the airport being developed in Kushinagar and the targeted timeline for operationalisation of international flights from this airport; and

(e): the number of proposed airports in the country for whose development/construction the Ministry is taking initiatives?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

- (a): GoI, MoCA has granted 'site clearance' approval to Government of Uttar Pradesh (GoUP) for setting up of Noida International Greenfield Airport near Jewar, Uttar Pradesh on 6th July, 2017. However, any new Greenfield Airport requires two stage clearances i.e. 'Site Clearance' and 'in-principle' approval. In case of proposed airport at Jewar, the site clearance has been granted and further development would depend on preparation of Detailed Project Report (DPR), its economic viability and financial closure subject to the 'in-principle' approval.
- (b)to (d): Government of India(GoI) has granted 'in principle' approval to Government of Uttar Pradesh (GoUP) for setting up of a new Greenfield Airport at Kushinagar in Uttar Pradesh. In case of Kushinagar airport, GoUP made efforts for implementing the project under Public Private Partnership (PPP) mode, however,

the project could not attract private investors due to non-viability. Subsequently, GoUP has decided to develop the airport at its own. The timeline for construction of an airport project depends upon several factors like land acquisition, availability of mandatory clearances, selection of the developer, financial closure, etc. by the

implementing agency.

(e): Government of India (GoI), Ministry of Civil Aviation (MoCA) has granted 'in principle' approval for setting up of 19 Greenfield Airports across the country namely Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Bijapur, Gulbarga, Hasan and Shimoga in Karnataka, Kannur in Kerala, Durgapur in West Bengal, Dabra in Madhya Pradesh, Pakyong in Sikkim, Karaikal in Pudducherry, Kushinagar in Uttar Pradesh, Dholera in Gujarat, Dagadarthi Mendal, Nellore Dist., Bhogapuram in Vizianagaram District near Visakhapatnam and Oravakallu in Kurnool District, Andhra Pradesh and Hirasar, District Rajkot, Gujarat.
